

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
06-06-2024 AT 10:30 AM**

CP No. 07/398/HDB/2024
u/s. 398 of Companies Act, 2013

IN THE MATTER OF:

Mr. Acumen Software Technologies Ltd &
Mr. M. Sai Prakash Pasumarthy

...Petitioner

AND

Ministry of Corporate Affairs &
Registrar of Companies, Hyderabad

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Learned Counsel for the petitioner present physically.
Directions not complied. Matter adjourned to 25.06.2024, on condition that if proper steps are not taken by next hearing date appropriate adverse orders will be passed.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)